GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO: 955 TO BE ANSWERED ON 29.07.2024

Funds for Conservation of Forests

955. SHRI BALWANT BASWANT WANKHADE: SHRI KAUSHALENDRA KUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the forest cover in hectares and its percentage in the country, State-wise including Maharashtra;
- (b) the details of the funds provided by the Government to various States for conservation, development and augmentation of forests and natural resources during the last five years and the current year, scheme, year and State/UT-wise including Maharashtra;
- (c) whether central schemes are being run under National Adaptation Fund for Climate Change to promote adaptation activities in the country and if so, the details thereof;
- (d) whether the nature is showing its fierce form due to indiscriminate development and over exploitation of forest and natural resources; and
- (e) if so, the details thereof and the measures taken/being taken by the Government to check the natural calamities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

- (a) As per latest India State of Forest Report (ISFR) 2021 published by Forest Survey of India (FSI), Dehradun, the total forest cover of the country is 7,13,789 square kilometre which is 21.71% of the geographical area of the country. The State-wise details of the forest cover in the country including the State of Maharashtra is given at Annexure-I.
- (b) The Government has provided funds under various schemes and programmes such as National Mission for a Green India (GIM), Integrated Development of Wildlife Habitats, Compensatory Afforestation Fund Management and Planning Authority (CAMPA), Nagar Van Yojana (NVY) and Mangrove Initiative for Shoreline Habitats & Tangible Incomes (MISHTI) etc. These funds supports the efforts of the States and UTs for ecological restoration through afforestation in and outside forest areas, forest landscape restoration, habitat improvement, soil and water conservation measures, and protection etc.

The details of funds provided by the Ministry to States and UTs including Maharashtra during the last five years and current year under the Green India Mission, CAMPA,

OIH

Development of Wildlife Habitats, Nagar Van Yojana and MISHTI etc. are given at **Annexure-II** to **Annexure-VI** respectively.

- (c) The National Adaptation Fund on Climate Change (NAFCC) was established to finance climate change adaptation projects for vulnerable States and Union Territories of India, with NABARD serving as the National Implementing Entity (NIE). A total of 30 projects were sanctioned under NAFCC across different states. NAFCC was transformed from scheme to non-scheme in 2022.
- (d) Various parts of the country have witnessed increasing extreme weather events in the backdrop of global warming. Complex interactions between the earth system components amidst the warming environment and regional anthropogenic influences have led to a rise in frequency of localized heavy rainfall events, drought and flood occurrences, increase in the intensity of tropical cyclones etc.
- (e) The Government of India stands committed to combating climate change through its several programmes and schemes including the National Action Plan on Climate Change (NAPCC) which is the overarching framework for all climate actions. States /Union Territories (UTs) have prepared their State Action Plan on Climate Change (SAPCC) in line with NAPCC taking into account the State specific issues relating to climate change. There is National Policy on Disaster Management to ensure efficient response and relief in the event of disasters. Disaster Management Plan has been framed to assist all stakeholders including State Governments in Disaster Risk Management. The National Disaster Management Authority (NDMA) has issued guidelines on many extreme weather and climate events. India has also proactively taken a lead in promoting international collaborations through Coalition for Disaster Resilient Infrastructure.

Annexure I

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 955 due for answer on 29.07.2024 regarding 'Funds for Conservation of Forests'

| State/U1 wise detail | s of Forest Cover ir | the country as j | (Area in hectares) |
|---|----------------------|------------------|---------------------------------------|
| States/UTs | Geographical area | Forest Cover | Percentage of Geographical Area |
| Andhra Pradesh | 1,62,96,800 | 29,78,400 | 18.28 |
| Arunachal Pradesh | 83,74,300 | 66,43,100 | 79.33 |
| Assam | 78,43,800 | 28,31,200 | 36.09 |
| Bihar | 94,16,300 | 7,38,100 | 7.84 |
| Chhattisgarh | 1,35,19,200 | 55,71,700 | 41.21 |
| Delhi | 1,48,300 | 19,500 | 13.15 |
| Goa | 3,70,200 | 2,24,400 | 60.62 |
| Gujarat | 1,96,24,400 | 14,92,600 | 7.61 |
| Haryana | 44,21,200 | 1,60,300 | 3.63 |
| Himachal Pradesh | 55,67,300 | 15,44,300 | 27.73 |
| Jharkhand | 79,71,600 | 23,72,100 | 29.76 |
| Karnataka | 1,91,79,100 | 38,73,000 | 20.19 |
| Kerala | 38,85,200 | 21,25,300 | 54.70 |
| Madhya Pradesh | 3,08,25,200 | 77,49,300 | 25.14 |
| Maharashtra | 3,07,71,300 | 50,79,800 | 16.51 |
| Manipur | 22,32,700 | 16,59,800 | 74.34 |
| Meghalaya | 22,42,900 | 17,04,600 | 76.00 |
| Mizoram | 21,08,100 | 17,82,000 | 84.53 |
| Nagaland | 16,57,900 | 12,25,100 | 73.90 |
| Odisha | 1,55,70,700 | 52,15,600 | 33.50 |
| Punjab | 50,36,200 | 1,84,700 | 3.67 |
| Rajasthan | 3,42,23,900 | 16,65,500 | 4.87 |
| Sikkim | 7,09,600 | 3,34,100 | 47.08 |
| Tamil Nadu | 1,30,06,000 | 26,41,900 | 20.31 |
| Telangana | 1,12,07,700 | 21,21,400 | 18.93 |
| Tripura | 10,48,600 | 7,72,200 | 73.64 |
| Uttar Pradesh | 2,40,92,800 | 14,81,800 | 6.15 |
| Uttarakhand | 53,48,300 | 24,30,500 | 45.44 |
| West Bengal | 88,75,200 | 16,83,200 | 18.96 |
| A&N Islands | 8,24,900 | 6,74,400 | 81.75 |
| Chandigarh | 11,400 | 2,288 | 20.07 |
| Dadra & Nagar Haveli and Daman & Diu | 60,200 | 22,775 | 37.83 |
| Jammu & Kashmir* Shapefile Area* (54,62,400) | 2,22,23,600 | 21,38,700 | 39.15 |
| Ladakh | 2,22,23,000 | 2,27,200 | 1.35 |

State/UT wise details of Forest Cover in the country as per ISFR 2021

| Shapefile Area* (1,68,05,500) | | | |
|-------------------------------|--------------|-------------|-------|
| Lakshadweep | 3,000 | 2,710 | 90.33 |
| Puducherry | 49,000 | 5,330 | 10.88 |
| Grand Total | 32,87,46,900 | 7,13,78,900 | 21.71 |

* Area of shapefile provided by Survey of India (August, 2021). Notified geographical areas for individual UTs from SOI are awaited.

Annexure II

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 955 due for answer on 29.07.2024 regarding 'Funds for Conservation of Forests'

| Details of funds released to all States/UTs for the last five years and cur | rent year under |
|---|-----------------|
| National Mission for a Green India (GIM) | - |
| | (De In Crores) |

| | | | | | | (Rs. In (| Crores) |
|------------|----------------------|---------|---------|---------|---------|-------------|-------------|
| SI. No. | States | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023- 24 | 2024- 25 |
| 1 | Andhra Pradesh | 0.00 | 0.00 | 2.02 | 0.00 | 0.00 | 0.00 |
| 2 | Arunachal Pradesh | 0.00 | 0.00 | 13.43 | 21.28 | 0.00 | 0.00 |
| 3 | Chhattisgarh | 5.04 | 1.66 | 6.12 | 0.00 | 0.09 | 0.00 |
| 4 | Haryana | 0.00 | 0.00 | 9.55 | 0.00 | 7.60 | 12.19 |
| 5 | Himachal Pradesh | 0.00 | 17.09 | 0.00 | 0.00 | 0.00 | 0.00 |
| 6 | Jammu & Kashmir | 0.00 | 25.73 | 0.00 | 6.49 | 0.00 | 0.00 |
| 7 | Karnataka | 2.21 | 2.35 | 4.45 | 2.93 | 2.33 | 0.00 |
| 8 | Kerala | 16.32 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 9 | Madhya Pradesh | 30.65 | 0.00 | 18.29 | 17.93 | 8.62 | 23.61 |
| 10 | Maharashtra | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 11 | Manipur | 4.16 | 6.74 | 9.93 | 5.45 | 8.91 | 0.00 |
| 12 | Mizoram | 17.71 | 2.99 | 29.86 | 36.27 | 21.13 | 0.00 |
| 13 | Odisha | 14.19 | 26.01 | 17.74 | 8.4756 | 12.59 | 0.00 |
| 14 | Punjab | 3.19 | - | 3.32 | 2.7393 | 5.38 | 0.00 |
| 15 | Sikkim | 3.12 | 2.19 | 7.77 | 6.57 | 7.50 | 12.24 |
| 16 | Uttarakhand | 0.00 | 27.89 | 33.99 | 28.40 | 31.94 | 0.00 |
| 17 | West Bengal | 9.43 | 0.00 | 0.00 | 0.76 | 0.76 | 0.00 |
| 18 | Uttar Pradesh | 0.00 | 0.00 | 0.00 | 0.00 | 5.43 | 0.00 |
| | Total | 106.01 | 112.65 | 156.46 | 137.29 | 112.28 | 48.05 |

Annexure III

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 955 due for answer on 29.07.2024 regarding 'Funds for Conservation of Forests'

Details of Annual Plan of Operations of States/UTs approved by National Authority for the last five years and current year

| | | | | | | (Rs | s. in Cror |
|--------------------------------|---------|---------|---------|---------|---------|---------|--|
| State/UTs Name | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024- 25(upto 1 st July, 2024) |
| Andaman and Nicobar Islands | 1.56 | 0.00 | 2.13 | 0.00 | 10.97 | 6.70 | 10.42 |
| Andhra Pradesh | 118.00 | 322.97 | 330.82 | 325.00 | 224.09 | 226.70 | 248.37 |
| Arunachal Pradesh | 259.15 | 0.00 | 155.46 | 240.35 | 195.29 | 190.69 | 0.00 |
| Assam | 45.21 | 55.89 | 88.34 | 95.01 | 162.16 | 109.69 | 0.00 |
| Bihar | 37.40 | 140.18 | 238.76 | 106.84 | 115.42 | 37.88 | 0.00 |
| Chandigarh | 1.27 | 1.87 | 2.26 | 3.60 | 1.66 | 1.54 | 1.40 |
| Chhattisgarh | 897.52 | 848.51 | 1347.02 | 1500.76 | 688.46 | 471.21 | 519.58* |
| Delhi | 0.00 | 0.00 | 19.55 | 16.15 | 33.93 | 47.15 | 34.55 |
| Goa | 4.83 | 17.95 | 32.68 | 21.55 | 36.53 | 31.28 | 29.56 |
| Gujarat | 212.66 | 256.47 | 240.69 | 200.00 | 205.00 | 250.02 | 310.50 |
| Haryana | 195.95 | 100.97 | 203.95 | 317.59 | 270.68 | 69.03 | |
| Himachal Pradesh | 127.72 | 145.82 | 158.38 | 138.10 | 190.23 | 185.14 | 184.52 |
| Jammu and Kashmir | 113.76 | 126.74 | 184.33 | 269.97 | 312.69 | 370.55 | 276.38* |
| Jharkhand | 399.53 | 399.29 | 376.56 | 437.608 | 764.85 | 412.14 | 459.00 |
| Karnataka | 101.41 | 146.23 | 212.94 | 321.09 | 270.98 | 313.89 | 275.85 |
| Kerala | 7.96 | 0.00 | 15.78 | 25.13 | 17.26 | 9.06 | 8.93 |
| Ladakh | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 60.55 | 0.00 |
| Madhya Pradesh | 383.67 | 456.09 | 860.93 | 713.46 | 889.84 | 1070.61 | 1109.82 |
| Maharashtra | 230.00 | 499.38 | 599.32 | 688.27 | 708.11 | 597.57 | 720.82 |
| Manipur | 24.85 | 30.36 | 27.79 | 25.09 | 22.59 | 20.26 | 0.00 |
| Meghalaya | 0.00 | 0.00 | 33.97 | 36.40 | 26.67 | 30.91 | 24.75 |
| Mizoram | 8.30 | 0.00 | 32.66 | 18.08 | 16.74 | 14.60 | 22.77 |
| Odisha | 0.00 | 610.52 | 773.39 | 901.03 | 1191.31 | 948.04 | 1099.58 |
| Punjab | 102.56 | 102.15 | 177.85 | 218.06 | 203.01 | 257.10 | 125.94 |
| Rajasthan | 205.67 | 265.39 | 280.70 | 286.70 | 249.19 | 286.49 | 198.44 |
| Sikkim | 0.00 | 54.99 | 75.49 | 95.30 | 92.85 | 79.95 | 44.00 |
| Tamil Nadu | 7.71 | 0.00 | 66.62 | 0.00 | 38.22 | 44.149 | 57.80* |
| | 0.000 | | 100 - | | | 1 | 101054 |

(Rs. in Crores)

* Including spillover amount for FY 2023-24.

237.38

16.70

150.60

318.30

4232.77

23.10

501.26

20.83

285.68

218.00

5677.61

70.07

483.78

21.51

442.01

353.64

7913.31

74.00

752.71

35.242

586.89

726.88

9161.15

58.30

772.65

52.90

344.08

320.15

8481.34

52.83

455.30

59.77

172.04

383.82

7293.23

79.40

404.85*

61.87

155.24

335.37

63.51

6783.82

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Telangana

Uttarakhand

West Bengal

Tripura

UP

Total

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 955 due for answer on 29.07.2024 regarding 'Funds for Conservation of Forests'

| - | (Rs. in lakhs) | | | | | |
|------------|-----------------------|-------------|------------|------------|------------|------------|
| SI. No. | Name of States/UTs | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 |
| 1 | A& N Islands | 132.64 | 0 | 135.77 | 25.125 | 0 |
| 2 | Andhra Pradesh | 0 | 0 | 0 | 0 | 0 |
| 3 | Arunachal Pradesh | 512.69 | 312.5865 | 419.80617 | 276.44062 | 672.462 |
| 4 | Assam | 164.26 | 0 | 0 | 209.1464 | 565.10763 |
| 5 | Bihar | 148.142 | 205.1644 | 410.85952 | 0 | 336.37223 |
| 6 | Chandigarh | 0 | 25.16 | 0 | 21.6241 | 16.498 |
| 7 | Chhattisgarh | 310.0318 | 104.35936 | 274.5903 | 104.457 | 116.24868 |
| 8 | Goa | 111.654 | 0 | 0 | 0 | 50.10 |
| 9 | Gujarat | 0 | 124.5849 | 0 | 200.01 | 206.99 |
| 10 | Haryana | 237.6078 | 18.2212 | 127.331 | 30.1575 | 167.85 |
| 11 | Himachal Pradesh | 375.76554 | 187.63518 | 197.09452 | 114.3205 | 94.15328 |
| 12 | Jammu & Kashmir | 0 | 80.62863 | 0 | 0 | 69.57972 |
| 13 | Jharkhand | 93.96 | 198.2265 | 79.53315 | 0 | 14.91025 |
| 14 | Karnataka | 739.046 | 586.12634 | 1256.59314 | 291.71146 | 581.52346 |
| 15 | Kerala | 845.026 | 731.2845 | 295.7737 | 224.4735 | 921.0361 |
| 16 | Madhya Pradesh | 629.266 | 801.60127 | 389.34906 | 265.5508 | 471.81959 |
| 17 | Maharashtra | 715.781 | 146.08 | 0 | 350.3879 | 554.69645 |
| 18 | Manipur | 396.455 | 241.12 | 142.50646 | 180.64379 | 231.72407 |
| 19 | Meghalaya | 238.839 | 263.507 | 530.51253 | 0 | 243.56611 |
| 20 | Mizoram | 431.79 | 339.60855 | 198.9678 | 190.1977 | 304.207 |
| 21 | Nagaland | 953.69 | 260.00105 | 342.0315 | 725.6565 | 1306.3275 |
| 22 | Odisha | 701.504 | 697.50 | 726.80273 | 967.4976 | 612.81161 |
| 23 | Rajasthan | 741.315 | 309.12634 | 1007.64845 | 86.78886 | 0 |
| 24 | Sikkim | 557.355 | 349.623 | 182.97174 | 239.66048 | 187.03237 |
| 25 | Tamil Nadu | 409.505 | 334.0354 | 390.75715 | 132.95205 | 373.8902 |
| 26 | Telangana | 0 | 36.59304 | 0 | 0 | 0 |
| 27 | Uttar Pradesh | 426.251 | 312.9244 | 169.06261 | 266.7472 | 290.64425 |
| 28 | Uttarakhand | 1401.19 | 441.61031 | 226.34415 | 212.9662 | 498.497 |
| 29 | West Bengal | 891.073 | 710.61953 | 757.25599 | 201.30866 | 385.29988 |
| 30 | Puducherry | 0 | 0 | 0 | 0 | 5.22 |
| 31 | Lakshadweep | 193.272 | 462.409 | 462.086 | 269.9055 | 124.655 |
| 32 | Delhi | 0 | 0 | 0 | 0 | 0 |
| 33 | Tripura | 90.317 | 260.679 | 0 | 0 | 186.05514 |
| 34 | Ladakh UT | 0 | 223.17292 | 31.95 | 61.11591 | 0.06 |
| | Grand Total | 12448.42614 | 8764.18832 | 8755.59767 | 5648.84523 | 9589.33752 |

Details of funds released to State/ UT Governments under Central Sponsored Scheme - 'Development of Wildlife Habitats' during last five years. (Rs. in lakhs)

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 955 due for answer on 29.07.2024 regarding 'Funds for Conservation of Forests'

| Details of funds released to State/ UT Governments under Nagar Van Yojana for the |
|---|
| last five years from 2020-21 to 2024-25 |
| (De In lakhe) |

| | 1 | | | | | (Rs. In | lakhs) |
|------------|----------------------|---------|---------|---------|---------|---------|---------|
| SI. No. | State/UT | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 | Total |
| 1 | Andaman & | | | | | | |
| | Nicobar Islands | 0 | 56.35 | 0 | 0 | 0 | 56.35 |
| 2 | Andhra Pradesh | 0 | 117.4 | 358.61 | 5938.68 | 0 | 6414.69 |
| 3 | Arunachal Pradesh | 0 | 0 | 56 | 24 | 24 | 104 |
| 4 | Assam | 0 | 169.61 | 0 | 0 | 0 | 169.61 |
| 5 | Bihar | 143.71 | 100.78 | 137.61 | 44.804 | 0 | 426.904 |
| 6 | Chandigarh | 0 | 0 | 13.412 | 0 | 0 | 13.412 |
| 7 | Chhattisgarh | 0 | 690.42 | 0 | 0 | 0 | 690.42 |
| 8 | Goa | 0 | 143.71 | 0 | 61.59 | 0 | 205.3 |
| 9 | Gujarat | 0 | 297.5 | 203 | 0 | 0 | 500.5 |
| 10 | Haryana | 0 | 449.02 | 0 | 0 | 0 | 449.02 |
| 11 | Himachal Pradesh | 0 | 166.46 | 319.4 | 0 | 0 | 485.86 |
| 12 | Jammu & Kashmir | 0 | 138.46 | 476.28 | 107.34 | 0 | 722.08 |
| 13 | Jharkhand | 87.71 | 236.53 | 1762.8 | 145.29 | 0 | 2232.33 |
| 14 | Karnataka | 216.02 | 140.35 | 0 | 260.44 | 0 | 616.81 |
| 15 | Kerala | 0 | 1055.28 | 0 | 0 | 0 | 1055.28 |
| 16 | Madhya Pradesh | 216.86 | 1010.7 | 1175.1 | 0 | 2442.53 | 4845.19 |
| 17 | Maharashtra | 158.06 | 156.86 | 193.87 | 0 | 0 | 508.79 |
| 18 | Manipur | 0 | 143.71 | 0 | 0 | 0 | 143.71 |
| 19 | Meghalaya | 0 | 0 | 242.76 | 0 | 0 | 242.76 |
| 20 | Mizoram | 0 | 284.06 | 1766.1 | 121.74 | 0 | 2171.9 |
| 21 | Nagaland | 0 | 129.29 | 0 | 1895.29 | 0 | 2024.58 |
| 22 | Odisha | 0 | 2030.83 | 0 | 0 | 0 | 2030.83 |
| 23 | Punjab | 0 | 262.08 | 0 | 366.088 | 0 | 628.168 |
| 24 | Rajasthan | 0 | 444.36 | 848.12 | 72.8 | 508.956 | 1874.24 |
| 25 | Sikkim | 0 | 0 | 390.97 | 42 | 0 | 432.97 |
| 26 | Tamil Nadu | 0 | 593.11 | 630 | 0 | 0 | 1223.11 |
| 27 | Telangana | 0 | 0 | 585.62 | 0 | 0 | 585.62 |
| 28 | Tripura | 0 | 353.36 | 0 | 151.44 | 0 | 504.8 |
| 29 | Uttar Pradesh | 0 | 1968.3 | 5.6 | 0 | 0 | 1973.9 |
| 30 | Uttarakhand | 111.3 | 0 | 86.72 | 0 | 0 | 198.02 |
| 31 | West Bengal | 0 | 102.06 | 72.8 | 158.07 | 0 | 332.93 |
| | Total | 933.66 | 11241 | 9324.8 | 9389.6 | 2975.5 | 33864 |

Annexure VI

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 955 due for answer on 29.07.2024 regarding 'Funds for Conservation of Forests'

| Sl. No. | States | Rs. in crores |
|---------|-------------|---------------|
| 1 | Kerala | 0.67 |
| 2 | Gujarat | 6.20 |
| 3 | West Bengal | 3.74 |
| 4 | Puducherry | 1.94 |
| | Total | 12.55 |

Details of funds released under MISHTI